

Annexure – 3

Name of the corporate debtor: Quality Rice Exports Private Limited; Date of commencement of CIRP: 28.02.2018; List of creditors as on: 20th Jan, 2022

List of **secured** financial creditors (**other than financial creditors belonging to any class of creditors**)

(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|--|---------------------------|------------------|---------------------------|---|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | State Bank of India (SAM Branch, Ludhiana) | 22-03-18 | 238800000 | 238800000 | Credit facilities, Penal Interest and expenses claimed. | 0 | 0 | No | 100% | 0 | 0 | 0 | 0 | |
| | TOTAL | | 238800000 | 238800000 | | 0 | 0 | | 100% | 0 | 0 | 0 | 0 | |